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Title: Regarding setting up of Kendriya Vidyalaya in Vellore, Tamil Nadu.

SHRI ABDUL RAHMAN (VELLORE): Mr. Chairman, Sir, I thank you very much for giving me this opportunity. I would like to draw the attention of the Government and more particularly the Ministry of Human Resource Development regarding opening of a Kendriya Vidyalaya in Vellore District in which my constituency is located. Vellore District in Tamil Nadu is having a population of 4.5 million people, consisting of industrial and agricultural sector. Out of the total population of 4.5 million, only 2.2 million people are considered to be literate, which means less than 50 per cent of people are not having education. This is due to insufficient educational institutions available in the District.

Vellore District consists of 13 Assembly segments and this is one of the biggest districts in Tamil Nadu. While there are insufficient educational institutions in the District, the people are facing one of the big problems. Those people, who are working in the Central Government office authorities in the district, are facing a tremendous difficulty to get admission for their wards.

Apart from major small and medium industries, Bharat Heavy Electricals Limited, BHEL, is having its major unit at Ranipet. Besides that, there are so many other Central Government offices also, like, Central Excise Office, Civil Aviation Authority, Defence Accounts Office, Doordarshan LPT Office, Food Corporation of India, Office of Controller of Explosives, National Informatics Centre, Regional Institution of Correctional Administration, Railway Authorities of Katpadi, Arrakonnam and Jolarpet, Archaeological Survey of India and so on.

Sir, if you see all these Departments, thousands of Central Government authorities are working there and getting transferred from time to time. They are facing tremendous difficulty to get admission for their wards. So, my kind appeal to the Ministry of Human Resource Development is to take immediate action to open Kendriya Vidyalaya in my constituency, which is Vellore in Tamil Nadu.

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MR. CHAIRMAN : Hon. Members, there is a standard direction from the hon. Speaker that only those names that are selected to be called. So, I am sorry if someone has a different opinion on that; I cannot call sitting in this Chair any other name that is not there in the List.

The House stands adjourned to meet again on Monday, the 5<sup>th</sup> September, 2011 at 11 a.m.

**18.43 hrs.**

*The Lok Sabha then adjourned till Eleven of the Clock*

*on Monday, September 5, 2011/ Bhadra 14, 1933 (Saka).*

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\* The sign + marked above the name of a Member indicates that the Question was actually asked on the floor of the House by that Member.

\* Not recorded

\*â€¡\* This part of the speech was laid on the Table

\* Not recorded

\* Not recorded

\* Published in the Gazette of India, Extraordinary, Part-II, Section-2, dated 2.9.11

\*\* Introduced with the Recommendation of the President

\* Not recorded

\* Not recorded